

FORM A
PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

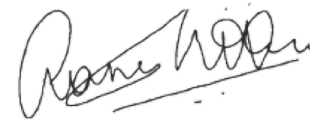
**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ACUSIS SOFTWARE INDIA PRIVATE LIMITED**

1.	Name of the Corporate Debtor	Acusis Software India Private Limited
2.	Date of Incorporation of the Corporate Debtor	27 th July 2001
3.	Authority under which the Corporate Debtor is incorporated/ registered	Companies Act 1956, ROC Bangalore
4.	Corporate Identity Number of the Corporate Debtor	U72200KA2001PTC029334
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Debtor	17/2, Dollar Chamber, Lal Bagh Road, Bangalore, Karnataka - 560027
6.	Liquidation commencement date of the Corporate Debtor	29 th March 2023
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai No. 68, 6B, 6 th Floor, Chitrapur Bhawan 8 th Main, 15 th Cross Malleshwaram Bangalore 560055 pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	28 th April 2023

Notice is hereby given that ACUSIS SOFTWARE INDIA PRIVATE LIMITED commenced the voluntary liquidation on 29th March 2023.

The stakeholders of ACUSIS SOFTWARE INDIA PRIVATE LIMITED are hereby called upon to submit proof of their claims, on or before 28th April 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place : Bangalore
Date : 02.04.2023



Ganesh Panduranga Pai
Insolvency Professional